

Civil Services Examination was introduced in the Year 1979 replacing the erstwhile Indian Administrative Service etc. Examination. The subject of Political Science and International Relations has been in the scheme of Civil Services Examination from the year 1979 itself - as Political Science' for the Civil Services (Preliminary) Examination and as 'Political Science and International Relations' for the Civil Services (Main) Examination.

(b) and (c). The syllabi for the subjects included in the schemes of various examinations conducted by the Commission are reviewed and revised from time to time. Suggestions are received by the Commission from different quarters for incorporating changes in the syllabi of various subject(s) included in the schemes of different examinations. These are taken into account at the time of revision of the syllabus of the relevant subject.

Unauthorised Colonies in Delhi

1298. SHRI SUSHIL CHANDRA VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of unauthorised colonies which came up in Delhi during 1990 and 1991; and

(b) the steps taken to safeguard the interests of the investors and to prevent such unauthorised colonies?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey of unauthorised colonies which came up during 1990 and 1991 has since been carried out.

(b) Action against unauthorised construction is taken under various provisions of existing Acts, namely Public Premises

(Eviction of Unauthorised Occupants) Act, Delhi Municipal Corporation Act, Delhi Development Act, etc.

New Registration by DDA

1299. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Development Authority propose to launch some new schemes for allotment of flats under General Category; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Considering the heavy backlog under the on-going schemes, it is not proposed to undertake fresh registration in the near future.

Supply of Coal

1300. SHRIMATI GIRIJA DEVI: Will the Minister of COAL be pleased to state:

(a) whether middling and rejected coal extracted from the captive mines given to TISCO and shown as having been supplied to their ancillary units/companies/concerns is, in fact, being sold at premium at arbitrary prices in the market;

(b) if so, whether the Government have made any inquiry to know the factual position;

(c) if so, the outcome thereof stating the steps contemplated by the Government in the matter;

(d) whether Government propose to supply such coal to the Bihar State Mineral Development Corporation; and

(e) If so, the steps contemplated by the Government in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIP.A. SANGMA):

(a) to (c). According to information furnished by Coal Controller, after ascertaining the quality, the coal found unfit for use by Steel Plants, such as rejected coal and washery tailings is being released by him from time to time which is being sold by Tata Iron & Steel Co. Ltd. (TISCO), to non metallurgical consumers. Accordingly to Coal Controller such material (rejected coal) can neither be used for metallurgical purpose nor in any other industries belonging to TISCO. Coal Controller has informed that he has not received any complaint regarding excessive prices being charged by TISCO for such coal and as such no enquiry has been made in this regard.

(d) and (e). In case Bihar State Mineral Development Corporation are interested in purchasing such coal they may approach TISCO and Coal Controller in this regard with their proposal.

Opening of New Godowns

1301. SHRI K. MURALEEDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to open new civil supplies godowns in the State of Kerala; and

(b) if so, the details thereof; and the places where these godowns are proposed to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):

(a) and (b). Yes. Sir. The Food Corporation of India proposes to undertake construction

of godowns for storage of foodgrains in Kerala Region during the 8th Five Year Plan period. The places and the capacity proposed are as under:-

1. Chingavanam	10000 tonnes
2. Mararikulam	10000 tonnes
3. Mullangunathukavu	5000 tonnes
4. Payyanur	25000 tonnes
5. Thirunavaya	10000 tonnes.

Facilities and Grants to Joint Consultative Machinery

1302. SHRI MUHI RAM SAIKIA: Will the PRIME MINISTER be pleased to state the facilities and grants given to Joint Consultative Machinery for the Central Government employees annually?

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): A statement is enclosed.

STATEMENT

(a) *Duty Period:*- The time spent in attending the JCM Committees including time of travel, is treated as duty (since 1966).

(b) The Staff Side members of the National Council (JCM) and Departmental Councils are also allowed atleast 2 days in advance of the meetings of these Councils for discussion among themselves (since August 1978). (*Only one day in the case of Regional Councils, since November, 1985).

(c) TA/DA including Conveyance hire, at the scheduled rates for JCM meetings (since the inception of the JCM Scheme in 1966-67).